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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

26. O.A. No.060/00403/2014

MANOJ KUMAR JOSHI & ORS.

APPLICANT

VS.

UNION OF INDIA & ORS.

RESPONDENTS

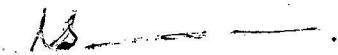
21.04.2015

Present: Sh. R.K. Sharma, counsel for the applicants.
Sh. Sanjay Goyal, counsel for the respondents.

1. Learned counsel for the applicants states that in view of the order dated 29.05.2014 in Mahesh Kumar and Ors. Vs. Union of India & Others, he does not propose to press the present O.A. hence seeks permission to withdraw the O.A. with liberty to file it afresh if cause of action arises again. Ordered accordingly.
2. With this, the O.A. is disposed of as withdrawn.



**(DR. BRAHM A. AGRAWAL)
MEMBER (J)**



**(RAJWANT SANDHU)
MEMBER (A)**

'KR'